

Sl. No. 16

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)**

**: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.04.2024 AT 01:45 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/28/9/AMR/2020	Pending for Admission	9 Of IBC	Kapa Srinivasa Rao Vs Tulasi Seeds Pvt Ltd
	IA(IBC)/266/2023 in IA(IBC)/7/2022 & IA(IBC)/382/2022	u/r 11 r/w Rule 40 of NCLT Rules, 2016	M/s. Tulasi Seeds Pvt. Ltd Vs. Mr. Kapa Srinivasa Rao
	IA(IBC)/382/2022	60(5) of IBC	Tulasi Seeds Private Limited (CD) Vs. Kapa Srinivasa Rao (OC)
	IA(IBC)/7/2022	60(5)	Tulasi Seeds Pvt Ltd Vs Kapa Srinivasa Rao

**ORDER**

**Present:** Dr. S. V. Ramakrishna, Ld. Counsel for the OC present.

Pleadings are completed. For hearing, list the matter on 10.06.2024.

List all other IAs along with main CP, for hearing, on 10.06.2024.

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**SANJAY PURI  
MEMBER (TECHNICAL)**

Solt

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**